

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 09

C.P. (IB)/474(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS JITENDRA MEHTA PERSONAL GUARANTOR OF VIPUL-S PLASTOCRAFTS PRIVATE LIMITED**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Counsel for the Petitioner seeks time to serve a copy of the Petition to the IBBI.

List this matter on Board on **25.07.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)